

**THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Un-numbered Company Appeal (AT) (Insolvency) No. \_\_\_/2018**  
**(F.No.17/08/2018/NCLAT/UR/749)**

**In the matter of:**

Electronic India .... Appellant

Versus

Electrosteel Steels Ltd. & Ors. .... Respondents

Appearance: Shri Ramesh Kumar, Advocate for the Appellant.

**12.09.2018**

As prayed by learned Counsel, put up the case on 27.09.2018  
before the Registrar Court.

(Abni Ranjan Kumar Sinha)  
Registrar